

- (x) Implementation of the recommendations of the Charter on Corporate Responsibility for Environment Protection (CREP) for Seventeen Categories of air polluting industries;
- (xi) Strengthening of National Ambient Air Quality Monitoring Network;
- (xii) Inspection and monitoring of air polluting industries for compliance of the emission norms; and
- (xiii) Strengthening of public transport including establishment of metro rail and mono rail in a few select metropolitan cities.

Slab-wise increase in diesel prices

*118. SHRI D. P. TRIPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is planning to increase the prices of diesel in slabs in the coming financial year; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) and (b) Based on the Refinery Gate Prices (RGP) effective 1.3.2013, the Public Sector Oil Marketing Companies (OMCs) are incurring an under recovery of Rs.11.26/ litre on sale of Diesel to retail consumers. In order to reduce this under recovery on sale of Diesel, the Government has authorized OMCs to increase the retail selling price of Diesel in the range of 40 paise to 50 paise per litre per month (excluding VAT as applicable in different State/Union Territories) until further orders.

Children with genetic disorders in Andhra Pradesh

*119. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that nearly 1 lakh children are born every year in Andhra Pradesh with genetic disorders;

(b) if so, the reasons that Andhra Pradesh is one of the top States in the country with regard to occurrence of genetic disorders;

(c) the extent to which the socioeconomic factors are responsible for a large number of genetic disorders in the State;